

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -171 001

No.HHC/Admn.6 (18)77-VIII-

Dated Shimla, the 29th March, 2018**NOTIFICATION**

In exercise of the powers vested in it under Section 13 of the Code of Criminal Procedure, 1973, the High Court of Himachal Pradesh has been pleased to confer the powers of Special Judicial Magistrate 1st Class, upon the District Magistrates/Executive Magistrates (not below the rank of SDMs) in Solan, Sirmaur at Nahan, Bilaspur and Kinnaur at Rampur Bushahr, H.P., w.e.f. 30.3.2018 after 2:00 pm till 1.4.2018 morning inclusive of journey day(s) to look after the urgent criminal work in the absence of the Judicial Officers.

BY ORDER**REGISTRAR GENERAL**

Endst. No. No.HHC/Admn.6 (18)77-VIII-

Dated: 29.3.2018

Copy forwarded for information and necessary action to:-

1. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
2. The Principal Secretary (Home/Personnel) to the Govt. of Himachal Pradesh, Shimla -171 002.
3. The L.R.-cum- Principal Secretary (Law) to the Government of Himachal Pradesh Shimla- 171 002.
4. All the District /Additional District and Sessions Judges in Himachal Pradesh.
5. The Director, H.P. Judicial Academy, Ghandal, Shimla.
6. The District Magistrates/Executive Magistrates, Solan, Sirmaur at Nahan, Bilaspur and Kinnaur at Rampur Bushahr, Himachal Pradesh.
7. All the Senior Civil Judges/Civil Judges, Himachal Pradesh.
8. The Deputy Director (Prosecution) to the Govt. of H.P., Shimla.
9. The Superintendents of Police, Solan, Sirmaur at Nahan, Bilaspur and Kinnaur at Rampur Bushahr, Himachal Pradesh.
10. The Presidents, Bar Associations, Solan, Sirmaur at Nahan, Bilaspur and Kinnaur at Rampur Bushahr, Himachal Pradesh.
11. The Additional Registrar (Judicial), High Court of H.P., Shimla.
12. All the Secretaries/ Court Masters, High Court of H.P., Shimla.
13. The Secretary/Private Secretary/P.As. to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial) / Registrar (Rules)/District and Sessions Judge(Leave/Training Reserve)/ Registrar(Estt. &GAD)/ Registrar (Accounts)/ Central Project Coordinator, High Court of Himachal Pradesh.
14. The Statistical Assistant, Vigilance Branch, High Court of H.P., Shimla
15. The Technical Director, NIC branch of this Registry for conversion of the same into digital form on Gazette Website as per Office Order No. Endst. No.HHC/Admn.1(18)78-XI- 9934-41, dated 8.4.2011.
16. Guard File.



Assistant Registrar(O&A)
